

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

GA/TA/MP. No. 4008 /1993 (in O.A. 179/93)
Sardar Singh Bilochi Versus U.O. 2 & Ors.

Date of Order	Orders
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This is an M.P. (in O.A. No. 179/93) for Restoration of the O.A. which was dismissed in default on 2-7-93. On scrutiny it has been found in order.

50. (5) 12/21/7

23/7

26.7.93.

Mr. Rakesh Sharma - Counsel for the applicant

Entered & Put up in Court for admission on 5/8/93 along with O.A. 179/93

REGISTRAR
C.A.T., JAIPUR

5.8.93 Mr. Prahlad Sing - Counsel for petitioner

M.P. for restoration of the O.A. is accepted. The order dated 2.7.93 is recalled in the facts and circumstances of the case. The M.P. stands disposed of. ~~The O.A. No. 179/93~~ O.A. may be listed for adm.

Copy sent to the app. and the M.P. and on vide 6072 on 1-9-93

On 18.8.93

(P.P. Srivastava)
Member (A)

(D.L. Mehta)
Vice Chairman